

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 481 of 2019

IN THE MATTER OF:

Super Fight Promotions Pvt. Ltd.

...Appellant

Versus

Transcend Advantage Sports Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Shiva Nand Mishra, Advocate.

**For Respondent: Mr. Peeush Sharma, Mr. Kartikey Nayyar and Ms. Bharvi
Thakur Advocates**

O R D E R

04.07.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 13th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)